

**DIVISION BENCH**

**ITEM NO.4**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.422/2023 & IA No.426/2023 IN CP (IB) No.50/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>HADIRAH STEELS PVT. LTD. V/S RANA HEAVY ENGINEERING LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Sanjeev Panda alongwith Sh. Sumit Shukla, Advs.

*: For the Applicant/RP in IA No.422/2023 & IA No.426/2023*

**ORDER**

**IA No.422/2023**

- 1.** This application has been filed for seeking extension of time in the CIRP period by another 90 days. The resolution to that effect has already been approved by the CoC by its sole member in the meeting held on 12<sup>th</sup> August, 2023 as per the minutes of the meeting attached with the application in Annexure No.7 at Page No.156.
- 2.** The said resolution stands approved by the sole member of the CoC who is the Financial Creditor and the petitioner itself.
- 3.** In view of the averments made in the application as well as the resolution passed by the sole member of the CoC, this application is allowed and 90 days extension is granted commencing from 31<sup>st</sup> August, 2023 for a period of 90 days till 29<sup>th</sup> November, 2023.
- 4.** Accordingly IA No.422/2023 stands disposed of.

**-Sd-**

**-Sd-**

**IA No.426/2023**

This is the 3<sup>rd</sup> progress report which is taken on record subject to just exceptions.  
Accordingly, IA No.426/2023 stands disposed off.

**CP (IB) No.50/ALD/2022**

Let the matter be adjourned for 16<sup>th</sup> October, 2023.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***14<sup>th</sup> September, 2023***

*Priya Agarwal  
(Stenographer)*

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**